

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 263 of 2003

Jabalpur, this the 23rd day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

1. Kamlesh Kumar Mishra, Aged 29 years, S/o. Shri Ramdayal Mishra, Technician Gr. III, O/o DEE, SECR, Shahdol (M.P.).
2. Rakesh Kumar Rai, S/o. Madhawan Rai, Aged 29 years, Technician Gr. III, O/o Sr. DEE (TRS), Bhilai (CG).
3. M.V. Prabhakar, Aged 32 years, Late Shri M.V. Ramana, Technician Gr. III, O/o Sr. DEE (TRS), Bhilai (CG).

... Applicant

(By Advocate - Shri S.A. Dharmadhikari)

V e r s u s

1. South Eastern Railway, Thr. Sr. Divisional Personal Officer, Bilaspur (CG).
2. The Sr. D.E.E., (TRS), South Eastern Railway, Bhilai.

... Respondents

O R D E R (Oral)

By J.K. Kaushik, Judicial Member -

The learned counsel for the applicants submitted that the applicants have been given certain assurances that they shall be considered eligible for appearing in the examination for the post of Junior Engineer. The examination has been presently post-poned. Therefore he submits that the applicants may be permitted to withdraw this case with a liberty to file afresh.

2. In the facts and circumstances of the case the applicants are permitted to withdraw this case with

liberty to file a fresh petition in case I so advised.
The application seeking permission to file joint petition
also stands disposed of. The Original Application stands
dismissed accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

J.K. Kaushik
(J.K. Kaushik)
Judicial Member

"SA"

पृष्ठकन सं ओ/व्या.....जबलपुर, दि.....
पत्तिलिनि अचो लिनि

- (1) अधिक, जबलपुर
 - (2) जजि, जबलपुर
 - (3) सहायक जजि, जबलपुर
 - (4) सहायक जजि, जबलपुर
- सूचना एवं कार्य-उक्त कार्यवाही हेतु

Forwarded
25/7/03

J.K. Kaushik
25/7/03